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23.	Mahanadi - Rushikulya (Barmul Project)	2011-12
24.	Vamsadhara - Rushikulya (Nandini Nalla project)	2011 - 12
Jharkhand		
25.	South Koel - Subernarekha	Completed
26.	Sankh - South Koel	Completed
27.	Barkar - Damodar - Subernarekha	Completed
Bihar		
28.	Kosi - Mechi [entirely lie in India]	Completed
29.	Barh - Nawada	Completed
30.	Kohra — Chandravat (now Kohra-Lalbegi)	Completed
31.	Burhi Gandak - None - Baya - Ganga	Completed
32.	BurhiGandak - Bagmati [Belwadhar]	Completed
33.	Kosi - Ganga	Completed
Raiasthan		
34.	Mahi - Luni link	Under Progress 2011-12
35.	Wakal - Sabarmati - Sei - West Banas - Karneri link	Under Progress 2011-12
Tamil Nadu		
36.	Ponnaiyar - Palar link	2011-12@

*Targets being fixed in consultations with concerned States.

@ PFR prepared and sent to State governments for comments.

Scrapping of Urdu Television serials

*445. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that duly approved/selected television serials for Urdu channel of Doordarshan have been scrapped by the acting Chief Executive Officer of Prasar Bharati;

(b) if so, the reasons and justification therefor; and

(c) whether any responsibility has been fixed on erring officers for scrapping of these serials and, if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI) : (a) to (c) Prasar Bharati has informed that no formal approvals have been issued so far to the applicants who had applied in response to notification issued in July, 2009 for outsourcing of software under commissioned category for DD Urdu channel.

The scheme has been re-notified to enable those producers to apply who had not done so in July 2009 in view of certain restrictive clause in the eligibility criteria of the notification.

A fresh notification, while retaining earlier proposals for consideration, has already been issued inviting fresh proposals by 1st October, 2011. The fresh notification provides that the producers who had applied earlier need not apply afresh unless they wish to change/amend/withdraw their proposal and would also not be required to pay any processing fee. The existing applications along with fresh applications received by the due date will be processed according to the guidelines for evaluation and appropriate decision.

As no applications have been scrapped, question for fixing any responsibility does not arise.

Contribution of MSMEs to GDP

* 446. SHRI AVINASH PANDE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has estimated the output/contribution of Micro, Small and Medium Enterprises (MSMEs) to Gross Domestic Product (GDP) during the last three years;

(b) if so, the details thereof;